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SLP(C)No. 12896 OF 2001
ITEM No.202

Court No. 10

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12896/2001

(From the judgement and order dated 01/06/2001 in CWP 6142/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MUNICIPAL CORPORATION FARIDABAD

Petitioner (s)

VERSUS

RAM KESH & ORS.

Respondent (s)

(With Appln(s). for taking on record additional facts and
documents and with prayer for interim relief and office report)
(For Final Disposal)

WITH
SLP(C)No.13519/2001,SLP(C)No.13520/2001

(With appln. for exem. from filing c/c of the impugned judgment
and taking on record additional facts and with prayer for
interim relief and office report)
(For final disposaal)

SLP(C)No.17097/2001,SLP(C)No.7668/2002
(For final disposal)

SLP(C)No.16428/2001
(With appln. for exemption from filing c/c of the impugned
judgment and with prayer for interim relief)
(For final disposal)

SLP(C)No.16338/2001
(With appln. for exemption from filing c/c of the impugned
judgment and with prayer for interim relief and office report)
(For final disposal)

SLP(C)No.16570/2001, SLP(C)No.22618/2001
(With appln. for exemption from filing c/c of the impugned
judgment and with prayer for interim relief)
(For final disposal)

SLP(C)No.15152/2001
(With appln. for exem. from filing c/c of the impugned judgment
and permission to place additional documents on record and with
prayer for interim relief and office report)
(For final disposal)

SLP(C)...CC 2653/2002,SLP(C)...CC 2637/2002,
(With I.A. No.1 - for c/delay in filing SLP)
(For final disposal)

...2/-

SLP(C)No.22125/2001

(With appln. for exemption from filing c/c of the impugned
judgment and with prayer for interim relief and office report)
(For final disposal)

SLP(C)No.7669/2002

(With prayer for interim relief and office report)
(For final disposal)

Date : 31/01/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Mahendra S. Anand, Sr.Adv.
Mr. Praveen Kumar Rai,Adv.
Mr. J.P. Dhanda,Adv.

For Respondent (s) Mr. Rakesh K. Khanna,Adv.
Mr. Reetesh Singh,Adv.
Mr. Surya Kant,Adv.
Mr. Rajesh Prasad Singh,Adv.

Ms. Abha R. Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

List these matters along with S.L.P.(C) No.15852 of
2001 and batch.

.SP1

(Neena Verma)
Court Master

(Shelly Sen Gupta)
Court Master